

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2282

ANSWERED ON:23.07.2004

FUNCTIONING OF COTTON AND MAN MADE FIBRE MILLS IN ANDHRA PRADESH

Owaisi Shri Asaduddin

**Will the Minister of TEXTILES be pleased to state:**

- (a) the total cotton and man made fibre mills functioning in public and cooperative sectors separately in Andhra Pradesh as on date;
- (b) the production capacity and actual production of these mills during each of the last three years;
- (c) whether the Government is aware that these mills require modernisation to meet their production target; and
- (d) if so, the details thereof and the steps taken or being taken by the Government for modernisation of these mills?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) & (b) The total number of public and co-operative sector cotton / man-made fibre textile mills (Non-SSI) functioning in the state of Andhra Pradesh, their installed capacity as on 31/05/2004 and their production during the last three years is given below: -

Management No. of mills Installed Capacity Production  
(As on 31/05/2004) (As on 31/05/2004) (Mn. Kg.)

Management No.	of mills	Installed Capacity	Production			
(As on 31/05/2004)	(As on 31/05/2004)	(Mn. Kg.)				
Spindles	Rotors	Looms	2001-02	2002-03	2003-04	(P)
(Nos)	(Nos)	(Nos)				

Co-operative	2	47392	Nil	Nil	Nil	0.28	1.77
Public	Nil	Nil	Nil	Nil	Nil	Nil	Nil

(P : Provisional)

(Source : Office of Textile Commissioner, Mumbai.)

(c) & (d) For modernisation of the whole of textile and jute industries of the country, Government has launched the Technology Upgradation Fund Scheme (TUFS) which is in operation since 1st April, 1999. The Scheme provides for a reimbursement of interest @ 5% point on the interest charged by the lending agency on a project of technology upgradation in conformity with the Scheme. Under this Scheme applications for loans for the purpose of modernisation of a unit are received by Banks / Financial Institutions which apply their prudential norms before sanctioning the loans. In order to provide a network of financial organisations for sanction and disbursement of loan so as to have a wider reach to the industry in the country, the designated nodal agencies namely Industrial Development Bank of India, Small Industries Development Bank of India and Industrial Finance Corporation of India have co-opted around 250 Banks / Financial Institutions. Government do not specifically identify textile mills which require modernisation. It is the duty of the mill / unit to assess its requirement for modernisation and approach the concerned Bank / Financial Institution for a loan in this regard. This Scheme is open for all viable modernisation projects of public, co-operative and private sector textile mills.